IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

(IB)-25(PB)/2018

IN THE MATTER OF:

ICICI Bank Limited .... **APPLICANT / PETITIONER**
Vs
ESSAR Power Jharkhand Ltd. .... **RESPONDENT**

SECTION:
Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 24.01.2018

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA
HON'BLE MEMBER (TECHINCAL)

PRESENTS:

For the APPLICANT :- Mr. Arun Kathpalia, Sr. Advocate
Mr. Madhav Kanoria, Advocate
Mr. Siddhart Kart, Advocate
Ms Sristhi Khare, Advocate

For the RESPONDENT :- Mr. Mahesh Agarwal, Advocate
Mr. Rajeev Kumar, Advocate
Mr. Neeha Nagpal, Advocate

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, the matter is posted for hearing on 2nd February 2018.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

R. VARADHARAJAN
MEMBER (JUDICIAL)

Deepak Kumar (24.01.2018)